

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CT Cases 2263/2019, SHIV KUMAR Vs. KRISHAN KUMAR
GUPTA AND ANR.]

22.07.2020

Through Video Conferencing

Present : Sh. V.K. Singh, Id. Counsel for the complainant.

Vide order no. 24/DHC/2020 dated 13.07.2020 of
Hon'ble High Court of Delhi, suspension of the functioning of the
Courts in Delhi has been further extended till 31.07.2020.

Written arguments received on the E-mail ID of the
court.

Further arguments on application u/s 156 (3) Cr.P.C
heard.

List the matter for orders/clarification if any, on
28.07.2020.

**DINESH
KUMAR**

Digitally signed by
DINESH KUMAR
Date: 2020.07.22
13:50:09 +05'30'

(DINESH KUMAR)
ACMM (EAST)/KKD/22.07.2020

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CT Cases 59979/2016, SMT. SUMAN SINGH @ RACHNA Vs.
SMT. ALLO DEVI (New Ashok Nagar)]

22.07.2020

Through Video Conferencing

Present : Sh. Lovekesh Kumar, Id. LAC for the complainant.

Vide order no. 24/DHC/2020 dated 13.07.2020 of
Hon'ble High Court of Delhi, suspension of the functioning of the
Courts in Delhi has been further extended till 31.07.2020.

Part arguments on summoning heard.

Ld. LAC seeks time to file written submissions. Time
granted. Ld. LAC is required to file written at least one day in
advance from the next date of hearing, on the E-mail ID of the court.

Be listed for further arguments on 29.07.2020.

DINESH KUMAR Digitally signed by
DINESH KUMAR
Date: 2020.07.22
13:50:41 +05'30'

(DINESH KUMAR)
ACMM (EAST)/KKD/22.07.2020

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CT Cases no. 57390/2016 Gupta Electronics Vs. Abdul Wahid, (Preet Vihar)]

[CR Cases no. 3476/2017 STATE Vs. AJAY DABAS, FIR no. 148 /2017 (PS Preet Vihar)]

[CR Cases no. 3393/2017, STATE Vs. AJAY DABAS, FIR no. 160 /2017 (Preet Vihar)]

[CR Cases no. 2645/2017, STATE Vs. LAXMI SHAH ETC, FIR no. 209 /2016 (Preet Vihar)]

[CR Cases no. 458/2018 STATE Vs. SANJAY, FIR no. 207 /2016 (New Ashok Nagar)]

22.07.2020

Through Video Conferencing

Present: None.

Vide order no. 24/DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi, suspension of the functioning of the Courts in Delhi has been further extended till 31.07.2020.

The case is fixed for consideration on charge. At this stage, it does not appear to be urgent. Hence the matter is adjourned accordingly.

Put up for consideration on charge on 03.09.2020.

DINESH Digitally signed by
DINESH KUMAR
KUMAR Date: 2020.07.22
13:51:16 +05'30' **(DINESH KUMAR)**
ACMM (EAST)/KKD/22.07.2020

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CR Cases no. 3806/2018 STATE Vs. SALMAN KHAN @ MAN AND ANR. FIR no. E21209 /2016 (Preet Vihar)]

[CR Cases no. 4057/2018 STATE Vs. SHAKHIR HUSSAIN, FIR NO. 451 /2018 (New Ashok Nagar)]

[CR Cases NO. 4281/2018, STATE Vs. SUJIT KUMAR, FIR NO. 11 /2014 (Preet Vihar)]

[CR Cases NO. 533/2019, STATE Vs. HARI SARKAR ETC 044276 /2018, PS Preet Vihar]

[CR Cases no. 1658/2019, STATE Vs. NEERAJ VERMA, FIR no. 176 /2016 (Preet Vihar)]

22.07.2020

Through Video Conferencing

Present: None.

Vide order no. 24/DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi, suspension of the functioning of the Courts in Delhi has been further extended till 31.07.2020.

The case is fixed for consideration on charge. At this stage, it does not appear to be urgent. Hence the matter is adjourned accordingly.

Put up for consideration on charge on 04.09.2020.

DINESH Digitally signed by
DINESH KUMAR
KUMAR Date: 2020.07.22
13:51:46 +05'30'

(DINESH KUMAR)
ACMM (EAST)/KKD/22.07.2020

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CR Cases no. 3605/2019, STATE Vs. SALMAN KHAN, FIR no. 9481 /2017, PS Preet Vihar]

[CR Cases no. 4431/2019, STATE Vs. DHARUV NATH JHA AND ANR. FIR no. 147 /2019, PS Preet Vihar]

[CR Cases no. 4649/2019 STATE Vs. NITIN, FIR no. 167 /2018, PS New Ashok Nagar]

[CR Cases no. 532/2020 STATE Vs. HAR NARAYAN, FIR no. 19574 /2019 (New Ashok Nagar)]

[CR Cases no. 653/2020 STATE Vs. MOHD ASIF, FIR no. 1583 /2019 (New Ashok Nagar)]

22.07.2020

Through Video Conferencing

Present: None.

Vide order no. 24/DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi, suspension of the functioning of the Courts in Delhi has been further extended till 31.07.2020.

The case is fixed for consideration on charge. At this stage, it does not appear to be urgent. Hence the matter is adjourned accordingly.

Put up for consideration on charge on 05.09.2020.

**DINESH
KUMAR**

Digitally signed by
DINESH KUMAR
Date: 2020.07.22
13:52:11 +05'30'

(DINESH KUMAR)

ACMM (EAST)/KKD/22.07.2020

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CT Cases no. 47786/2016 VEER DEV KAUSHIK Vs. JAI PRAKASH GIRI SHASTRI (New Ashok Nagar)]

[CT Cases no. 59688/2016 M.S. ROHILLA Vs. DINESH CHAND AGGARWAL AND ORS (Preet Vihar)]

[CR Cases no. 1925/2017 STATE Vs. CANCELLATION, FIR no. 749 /2014 (Preet Vihar)]

[CT Cases no. 2913/2017, RBL BANK LTD. Vs. M/S MAHAAN PROTEINS LTD. AND ANR. (Preet Vihar)]

[CR Cases no. 1635/2018 STATE Vs. SATISH CHAND @ MAKOYA @ SONU, FIR NO. 1301 /2014 (New Ashok Nagar)]

[CR Cases no. 3126/2018 STATE Vs. AKASH @ VIKAS, FIR No. 120 /2018 (Preet Vihar)]

[CR Cases no. 4178/2018 STATE Vs. RAM MAGAN, FIR no. 587 /2016 (New Ashok Nagar)]

[CT Cases no. 1094/2019 SAVITA SRIVASTAVA Vs. M/S SAMIAH INTERNATIONAL BUILDERS LIMITED. (Geeta Colony)]

[CT Cases no. 1761/2019 PRABHAT KUMAR ROY Vs. LYKE AHMAD AND ANR.]

[CR Cases no. 1690/2019 STATE Vs. MANOJ, FIR no. 552 /2018 (New Ashok Nagar)]

22.07.2020

Through Video Conferencing

Present: None.

Vide order no. 24/DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi, suspension of the functioning of the Courts in Delhi has been further extended till 31.07.2020.

The case is listed for Misc./appearance. At this stage, it does not appear to be urgent. Hence the matter is adjourned accordingly.

Put up for misc. purposes/appearance for 26.08.2020.

DINESH KUMAR Digitally signed by
DINESH KUMAR
Date: 2020.07.22
13:52:38 +05'30' **(DINESH KUMAR)**
ACMM (EAST)/KKD/22.07.2020

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CR Cases no. 3452/2019 STATE Vs. SUDEV BHASKAR, FIR no. 149 /2018 (New Ashok Nagar)]
[CLOR no. 28/2019 STATE Vs. CLOSURE REPORT, FIR no. 360 /2019 (New Ashok Nagar)]
[CR Cases no. 3711/2019, STATE Vs. SATWA BIND, FIR no. 592 /2017 (New Ashok Nagar)]
[CR Cases no. 4710/2019, STATE Vs. LAL BABU, FIR no. 338 /2018 (New Ashok Nagar)]
[CR Cases no. 4969/2019 STATE Vs. DINESH MEHNDIRATTA @ VICKY AND ANR., FIR no. 184 /2012 (Preet Vihar)]
[CR Cases no. 211/2020 STATE Vs. AASIF, FIR no. 4070 /2018 (New Ashok Nagar)]
[CR Cases no. 212/2020, STATE Vs. ABID, FIR no. 33816 /2017 (Preet Vihar)]
[CR Cases no. 214/2020 STATE Vs. SOHAN KUMAR @ KALIYA, FIR no. 000529 /2017 (Preet Vihar)]
[CT Cases no. 524/2020 ARCHANA SINGH Vs. RAKESH SINGH AND ANR.]
[CR Cases no. 782/2020 STATE Vs. HASIB, FIR NO. 382 /2016 (PS New Ashok Nagar)]
[CT Cases NO. 1116/2020 M/S LAUREL PROJECTS (P) LTD Vs. M/S EKDANT BUILDTECH PVT LTD, (New Ashok Nagar)]
[CT Cases NO. 1119/2020, DAYAWATI TONDON Vs. SUNCITY HITECH INFRASTRUCTURES LTD]

22.07.2020

Through Video Conferencing

Present: None.

Vide order no. 24/DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi, suspension of the functioning of the Courts in Delhi has been further extended till 31.07.2020.

The case is listed for Misc./appearance. At this stage, it does not appear to be urgent. Hence the matter is adjourned accordingly.

Put up for misc. purposes/appearance for 27.08.2020.

DINESH KUMAR Digitally signed
by DINESH KUMAR
Date: 2020.07.22
13:53:08 +05'30'

(DINESH KUMAR)
ACMM (EAST)/KKD/22.07.2020